RESUME OF WORK DONE BY LOK SABHA

THIRD LOK SABHA—SEVENTH SESSION

10th February to 6th May, 1964)



LOK SABHA SECRETARIAT NEWDELHI

LOK SABHA SECRETARIAT

'Resume' of work done by Lok Sabha during the Seventh Session of Third Lok Sabha.

	Period of Session	n o e d , ,	10th February to 6th May, 1964.
	dumber of sittings	0.00	66
	Number of sitting hours	***	414 hours and 35 minutes.
2. ADJO	DURNMENT MOTIONS		
**	Notices received	•••	69
	Brought before the House	•••	12
	Consent given by the Speal but leave not granted by House	ker the	3
	Consent withheld	•••·	8
	Consent given by the Speal but not further proceeded		1
	Admitted and discussed	•••	Nil

3. BILLS

A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Legal Tender (Inscribed Notes) Bill, 1964
- (2) The Judges (Inquiry) Bill, 1964
- (3) The Industrial Development Bank of India Bill, 1964
- (4) The Finance Bill, 1964.
- (5) The Companies (Profits) Surtax Bill, 1964
- (6) The Appropriation (Railways) Bill, 1964
- (7) The High Court Judges (Conditions of Service) Amendment Bill, 1964
- (8) The Appropriation (Vote on Account) Bill, 1964
- (9) The Appropriation (Railways) No.2 Bill, 1964
- (10) The Appropriation Bill, 1964
- (11) The Public Employment (Requirement as to Residence)
 Amendment Bill, 1964
- (12) The Standards of Weights and Measures (Amendment) Bill, 1964
- (13) The Armed Forces (Special Powers) Continuance Bill,
- (14) The Appropriation (No.2) Bill, 1964.
- (15) The Advocates (Amendment) Bill, 1964
- (16) The Wakf (Amendment) Bill, 1964
- (17) The Indian Coinage (Amendment) Bill, 1964
- (18) The Constitution (Eighteenth Amendment) Bill, 1964
- (19) The Appropriation (No.3) Bill, 1964
- (20) The Oil and Natural Gas Commission (Amendment) Bill, 1964
- (21) The Indian Medical Council (Amendment) Bill, 1964
- (22) The Taxation Laws (Continuation and Validation of Recovery Proceedings) Bill, 1964

- (23) The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1964
- (24) The Payment of Wages (Amendment) Bill, 1964
- (ii) Bills passed by Rajya Sabha and laid on the Table:
 - (1) The Indian Railways (Amendment) Bill, 1964
 - (2) The Drugs and Cosmetics (Amendment) Bill, 1964
- (iii) Joint Committee Extension of time for the presentation of the Report:

The Constitution (Seventeenth Amendment) Bill, 1963 -Time further extended upto the 31st March, 1964.

(iv) Joint Committee _ Evidence on Bill laid on the Table:

Joint Committee on the Constitution (Seventeenth Amendment)
Bill, 1963.

(v) Report of Joint Committee presented:

The Constitution (Seventeenth Amendment) Bill, 1963.

- (vi) Bills passed:
 - (1) The Appropriation (Railways) Bill, 1964.
 - (2) The Appropriation (Vote on Account) Bill, 1964
 - (3) The Appropriation (Railways) No.2 Bill, 1964
 - (4) The Appropriation Bill, 1964
 - (5) The Appropriation (No. 2) Bill, 1964
 - (6) The Finance Bill, 1964
 - (7) The Companies (Profits) Surtax Bill, 1964

- (8) The Armed Forces (Special Powers) Continuance Bill, 1964
- (9) The Public Employment (Requirement as to Residence)
 Amendment Bill, 1964
- (10) The Advocates (Amendment) Bill, 1964
- (11) The Goa, Daman and Diu Judicial Commissioner's Court (Declaration as High Court) Bill, 1964
- (12) The Appropriation (No. 3) Bill, 1964
- (13) The Oil and Natural Gas Commission (Amendment) Bill, 1964
- (14) The Indian Medical Council Amendment) Bill, 1964
- (15) The Dakshina Bharat Hindi Prachar Sabha Bill, 1963, as passed by Rajya Sabha.
 - (16) The Industrial Development Bank of India Bill, 1964
- (17) The Indian Coinage (Amendment) Bill, 1964
- (18) The Coir Industry (Amendment): Bill, 1964
- (19) The Taxation Laws (Continuation and Validation of Recovery Proceedings) Bill, 1964
- (20) The East Punjab . Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1964
- (21) The Delhi (Delegation of Powers) Bill, 1964
- (22) The Drugs and Cosmetics (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (23) The Indian Railways (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (24) The Durgah Khawaja Saheb (Amendment): Bill, 1963, as passed: by Rajya Sabha.
- (25) The Wakf (Amendment) Bill, 1964

(vii) Bill negatived:

The Constitution (Seventeenth Amendment) Bill, 1963, as reported by Joint Committee.

(viii) Bill withdrawn:

The Advocates (Amendment) Bill, 1963.

(ix) Bills passed by Houses of Parliament and assented to by the President _ laid on the Table:

- (1) The Indian Tariff (Second Amendment) Bill, 1963.
- (2) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1963.
- (3) The Textiles Committee Bill, 1963.
- (4) The Administrators-General Bill, 1963.
- (5) The Specific Relief Bill, 1963.
- (6) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1963.
- (7) The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1963.
- (8) The Preventive Detention (Continuance) Bill, 1963.
- (9) The Unit Trust of India Bill, 1963.
- (10) The Companies (Amendment) Bill, 1963.
- (11) The Central Boards of Revenue Bill, 1963.
- (12) The Banking Laws (Miscellaneous Provisions) Bill, 1963.
- (13) The Delhi Development (Amendment) Bill, 1963.
- (14) The Appropriation (Railways) Bill, 1964.
- (15) The Appropriation (Vote on Account) Bill, 1964.
- (16) The Appropriation Bill, 1964.
- (17) The Appropriation (Railways) No. 2 Bill, 1964.
- (18) The Finance Bill, 1964.
- (19) The Appropriation (No.2) Bill, 1964.
- (20) The Companies (Profits) Surtax Bill, 1964.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Protection of Circus Employees Bill, 1964 by Shri Ananda Nambiar.
 - (2) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (Amendment of section 5) by Shri Nihar Ranjan Laskar.
- (3) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1964 (Amendment of section 3) by Shri Yashpal Singh.
- (4) The Parliament (Prevention of Disqualification) Amendment Bill, 1964 (Amendment of section 3) by Shri Yashpal Singh.
- (5) The Constitution (Amendment) Bill, 1964 (Amendment of article 352) by Shri Yashpal Singh.
 - (6) The Land Acquisition (Amendment) Bill, 1964 (Amendment of sections 11 and 23, etc.) by Shri S.C. Samanta.
 - (7) The Constitution (Amendment) Bill, 1964 (Amendment of articles 80 and 171) by Shri C.K. Bhattacharyya.
 - (8) The Land Acquisition (Amendment) Bill, 1964. Amendment of sections 3, 11 etc., by Shri S. Hansda.
 - (9) The Advocates (Amendment) Bill, 1964 (Amendment of section 24) by Dr. C.B. Singh.
 - (10) The Constitution (Amendment) Bill, 1964 (Omission of article 37) by Shri Abdul Chani Gohi.
 - (11) The Payment of Wages (Amendment) Bill, 1964 (Amendment of sections 1 and 15 etc.) by Shri P.R. Chakraverti.
 - (12) The Constitution (Amendment) Bill, 1964 (Amendment of article 217) by Shri Purushottamdas R. Patel.
 - (13) The Constitution (Amendment) Bill, 1964 (Amendment of the Seventh Schedule) by Dr. L.M. Singhvi.
 - (14) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (Amendment of Sections 3 and 5) by Shri Raghunath Singh.
 - (15) The Representation of the People (Amendment) Bill, 1964
 (Insertion of new section 6A) by Shri Prakash Vir
 Shastri.
- (16) The Fixation of Responsibility (of Persons in Authority)
 Bill, 1964 by Shri V.C. Parashar.

- (17) The Constitution (Amendment) Bill, 1964 (Amendment of article 85) by Shri Prakash Vir Shastri.
- (18) The Constitution (Amendment) Bill, 1964 (Omission of article 370) by Shri Prakash Vir Shastri.

(ii) Bill passed:

The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (Amendment of sections 3 and 5) by Shri Raghunath Singh.

(iii) Bills negatived:

- (1) The Disclosure of Assets of Ministers Bill, 1963 by Shri Hari Vishnu Kamath.
- (2) The Constitution (Amendment) Bill, 1963 (Amendment of article 171) by Shri Era Sezhiyan.
- (3) The Constitution (Amendment) Bill, 1963 (Amendment of articles 84 and 173) by Shri Hari Vishnu Kamath.
- (4) The Constitution (Amendment) Bill, 1962 (Amendment of articles 124 and 217) by Pandit K.C. Sharma.
- (5) The Protection of Circus Employees Bill, 1964 by Shri K. Ananda Nambiar.

(iv) Bills withdrawn:

- (1) The Delhi Panchayat Raj (Amendment) Bill, 1963 (Amendment of sections 15, 29, 30, etc.) by Shri Naval Prabhakar.
- (2) The Government Servants (Ban on Service after Retirement) Bill, 1963 by Shri R.G. Dubey.
- (3) The Commissions of Inquiry (Amendment) Bill, 1962 (Amendment of section 8) by Shfi Diwan Chand Sharma.

(v) Opinions on Bills _ laid on the Table:

- Paper No. I containing opinions on the Criminal Law Amendment Bill, 1963 by Shrimati T. Lakshmi Kanthamma, M.P.
- (2) Paper No. II containing opinions on the Criminal Law Amendment Bill, 1963 by Shrimati T. Lakshmi Kanthamma, M.P.

4. CALLING ATTENTION — STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

Sl. No.	Subject	Name of Member	Name of Minister Date of statement
1	2_	.3,	4
1.	Communal disturbances in East Pakistan resulting in heavy loss of life and property of the members of minority community and their influx to India and consequential disturbances in West Bengal.	Shri Hem Barua	Shri Gulzarilal Nanda 11.2.1964
2.	Loss caused by fire on the 29th January, 1964 at the Heavy Machine Building Plant of the Heavy Engineering Corporation, Ranchi.	Shri S.N. Chatur- vedi	Shri C. Subramaniam 14.2.1964
3.	Indian repatriates from newly independent countries of Africa.	Shri Harish Chandra Mathur	Shri Dinesh Singh 20-2-1964
4.	Requisitioning of troops and curiew in Shillong.	Shri Surendranath Dwivedy and others	Shri Gulzarilal Nanda 20.2.1964
5•	Order of the Administrator, Dadra and Nagar Haveli prohibi- ting the President of Maharashtra Pradesh Congress Committee	Shri Tulshidas Jadhav	Shrimati Lakshmi N. Menon 21.2.1994
	from addressing public meetings in Dadra and Nagar Haveli. Killing of five Nagaland Officials by Naga hostiles in the Wakching area on the 7th	Shri G.G. Swell	Shrimati Lakshmi N. Menen
,	Fabruary, 1964.		24.2.1964

			-
1_	<u>·2</u>	.3	4
7•	Indian police patrol men having been ambushed by Pakiatani troops on the Indian side of the cease-fire line in Kashmir.	Shri Hem Barua and others.	Shri Y.B. Chavan 24.2.1964
8•	Reported crossing over to Fast Pakistan of 300 hostile Nagas near Maibong.	Shri Nath Pai	Shri Dinesh Singh 25.2.1964
9.	Reported firing by Pakistani armed forces on refugees coming into the Garo Hills, Assam, on the 6th and 7th February, 1964.	Shri Hem Barna	Shrimati Lakshmi N. Menon 26,2,1964
10-	Seizure by the police of a large quantity of high explosives and live cartridges from the bedding of a passenger at Rangiya Railway Station near Gauhati in Assam.	Shri G.G. Swell	Shrimati M. Chandrasekhar 27.2.1964
11.	Reported statement of the Chief Minister of West Bengal in West Bengal Legislative Assembly to the effect that the State Government would not spend any amount on the rehabilitation of displaced persons who have come to West Bengal after recent disturbances in East Pakistan and that those persons would not have any place in West Bengal.	Shri S.M. Banerjee	Shri Mehr Chand Khanna 29.2.1964
l 2·	Explosion in Military area near Tezpur on the 21st February, 1964 resulting in several deaths and injuries.	Shri G.G. Swell	Shri Y.B. Chavan, 2.3.1964
13.	Migration of Christians from East Pakistan to India.	Dr. L.M. Singhvi	Shrimati Lakshmi N. Menon 2.3.1964
l 4 •	Reported autonomy plan for Kashmir-put forward by U.S.A. and U.K.	Shri Yashpal Singh	Shri Lal Bahadur Shastri 3.3.1964

1		3	. 4
15.	Reported heavy military build up by Pakistani troops along the cease- fire line in Kashmir and digging of trenches by them along the Feni river on Tripura-East Pakistan border.	Shri Hem Barua	Shri Y.B. Chavan 4.3.1964
16.	Landing of Pakistani helicopter at Gangarampus, West Bengal.	Shri Rajendranath Barua and others	Shri Y.B. Chavan 9.3.1964
17.	Closing down of the 'C' Power Station in Delhi.	· Sardar Kapur Singh	Dr. K.L. Rao
18.	Firing by Pakistani troops at Indian posts in the Jammu area.	Shri Hem Barua	Shri Y.B. Chavan 12.3.1964
19.	Reported crossing over to Burma of 600 hostile Nagas on the 26th February, 1964.	ShriYashpal Singh	Shrimati Lakshmi N. Menon 16.3. 1964
20-	Armed Pakistani raids on the 15th March, 1964 in the border village Bhulwal Muio near Jammu killing four persons and seriously injuring others.	Shri P.R. Chakraverti	Shri Y.B. Chavan 18.3.1964
21	Explosions in Jammu and Kashmir State particularly in the office of the Deputy Commissioner, Poonch and at Betar Dam	Shri Rajendranath Barua	Shri Jai Sukh Lal Hathi 19.3.1964
22	Reported reference to the Union Law Ministry and the Attorney General of India of the decision of the Uttar Pradesh Vidhan Sabha to bring the two Judges of the Lucknow Bench of the Allahabad High Court before the Bar of the Vidhan Sabha to answer charges of contempt of the Vidhan Sabha.	Dr. L.M. Singhvi/ and others	Shri Gulzarilal Nanda 23.3.1964
23	i. Recent incidents of violence in Belghoria (West Bengal), Rourkela (Orissa), Jamshedpur (Bihar), Raigarh (Madhya Pradesh) and other places resulting in deaths.	Shri Hèm Barua	Shri Gulzarilal Nanda 23.3.1964

1	.2	-3	.4
	·		
24•	Recent judgment of the Punjab High Court wherein the Chief Justice has made certain observations about Rehabilitation Ministry's interference	Shrimati Renu Chakravartty.	Shri Mehr Chand Khanna 24.3.1964
	in the administration of justice by semi-judicial officers at the instance of a Member of Parliament.		
25,	The espionage activities of Pakistani Assistant High Com- missioner at Shillong	Shri Yashpal Singh and others	Shri Jawaharlal Nehru 25.3.1964
26-	Hardships being suffered by Hindu tribal refugees migrating from East Pakistan, especially	Shrimati Renu Chakra vartty	Shri Mehr Chand Khanna
	due to the outbreak of small-pox and other diseases caused by lack of arrangements of regular rations, treatment, transport etc.		25.3.1964
27•	Closure of the Heavy Electricals Factory, Bhopal,	Shri Amar Nath Vidyalankar	Shri C.Subramaniam 30.3.1964
28-	Reported decision to release Sheikh Abdullah.	Shri Jashvant Mehta	Shri Lal Bahadur Shastri 1.4.1964
20	Paramed states of Indian air	Shai Baian danash	Shei V D Chaven
29-	Reported violation of Indian air space in repurator Pakistani helido a dakota on the 28th	Shri Rajendranath Barua	Shri Y.B. Chavan 2.4.1964
3 0-	Flight of an unidentified plane over Jammu on the 27th March, 1964-	Shri G.G. Swell	Shri K. Raghuramaiah 3.4.1964
31,	Reported killing of some persons and injuries to several others in a clash at Kursela Railway Station in Bihar on the 27th March, 1964.	H.H. Maharaja Pratap Keshari Deo.	Shri H.C. Dasappa 4/4-1964
32.	Reported firing by the Ceylon naval launch guards at an Indian fishing boat on the 20th March, 1964-	Shri Era Sezhiyan	Shri Dinesh Singh 6.4.1964

1	2	3	4
33.	Collision of Madurai-Quilon Passenger with a trolley on the 1st April, 1964 resulting in the death of trolley men.	Shri P.R. Chakraverti	Shri S.V. Ramaswamy 7.4.1964
34•	Reported strike by Bombay harbour tug crew.	Shri P. R. Chakraverti	Shri Raj Bahadur 9.4.1964
35•	Suspension of migrants' trains from East Pakistan to India.	Særdær Kæpur Singh	Shrimati Lakshmi N. Menon 10.4.1964
م ز) 3	Reported flights of unidentified planes over Jammu on the 9th, 11th and 12th April, 1964.	Dr. L.M. Singhui	Shri Y.B. Chavan 13.4.1964
37•	Threatened closure of business by food grain dealers.	Dr. L.M. Singhvi	Shri A.M. Thomas 14.4.1964
38•	Reported statement of the Chief Minister of Nagaland that a large number of Naga hostiles are trying to enter Nagaland.	Shri S. M. Banerjee	Shrimati Lakshmi N. Menon 15.4.1964
39•	Train accident on Guntur-Macherla Section of Southern Railway on the 13th April, 1964 resulting in the death of one passenger and injuries to several others.	Shri P. R. Chakraverti	Shri S.V. Ramaswamy 17.4.1964
40-	Firing by Naga hostiles on Kohima town on the 16th April, 1964.	Shri Harish Chandra Mathur	Shrimati Lakshmi N. Menon 27.4.1964
41•	Situation arising out of the nationalisa- tion of the assets of the Indians in Burma by the Burmese Government and the difficulties put on the way of re- patriation of their assets and passage to India.	H.H. Maharaja Pratap Keshari Deo	Shri Dinesh Singh 28.4.1964

<u>1</u>	2	.3	.4
4 2°	Bomb explosion in Poonch power house on the 30th April, 1964 resulting in damages to the water pipe line.	Shri Mohan Swarup	Shri Jai Sukh Lal Hathi 1.5.1964 4.5.1964
43•	Scuffle between the police and the public protesting against the rise in D.T.U. bus fares in certain localities of Delhi on the 3rd May, 1964 resulting in serious injuries to about fifty persons.	Sardar Kapur Singh	Shri Jai Sukh Lal Hathi 4.5.1964
44•	Reported movement of about 200 Naga hostiles towards East Pakistan and entry of about 400 Naga hostiles into Naga and from East Pakistan.	Dr. L.M. Singhvi	Shri Y.B. Chavan 6.5.1964
45 •	Reported burning of some villages in Manipur by Naga hostiles	Dr. L.M. Singhvi	Shri Jai Sukh Lal Hathi 6.5.1964
46•	Breakdown of milk supplies by Delhi Milk Scheme and rise in price of milk.	Shri Indrajit Gupta	Shri A.M. Thomas 6.5.1964

5 ADDRESS BY THE VICE-PRESIDENT DISCHARGING THE FUNCTIONS OF THE PRESIDENT

Subject	Laid on	Discussed on	Motion of Thanks adopted on	Message from the Vice-President discharging the functions of the President report- ed on
Address by the Vice-	10.2.64	13.2.64	19.2.64	20.2.64
President discharging the functions of the		14.2.64		
President, to both Houses of Parliament		17.2.64		
assembled together on		18.2.64		
10.2.1964		19.2.64		

6. DIVISIONS

No of Divisions held

33

7 FINANCIAL BUSINESS

A. RAILWAY BUDGET

(i) Railway Budget for 1964-65

Subject	Presented on	General discussion on
Budget (Railways) för 1964-65	11,2,64	20.2.64
		21.2.64
		24.2.64
		25.2.64
		26.2.64

(ii) Demands for Grants (Railways)

Subject	Discussed on	Voted on
. Demand No. 1	26.2.64	27.2.64
. ****	27.2.64	
Demands Nos. 2 to 11, 11A, 11B, 12 to 16 and 18.	27.2.64	29.2.64
12 to 16 and 18.	29.2.64	`

(iii) Demands for Supplementary Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of Budget (Railways) for 1963-64.	11.2.64	10.3.64	10.3.64
	•		

B. GENERAL BUDGET

(i) General Budget for 1964-65

Subject	Presented on	General Discussion on
Budget (General) for 1964-65	29.2.64	3.3.64
Budget (General) for 1964-65-		4.3.64
		5.3.64
		0.3.64
		9.3.64
		10.3.64

(ii) Demands for Grants on Account (General Budget)

Subject	Voted on
Demands for Grants on Account (General Budget) for 1964-65	10.3.64

(iii) Demands for Grants (General Budget)

Subj	ect	Discussed on	Voted on
Demands for Gra Department of -	ents of the Ministry/		
(1)	Education	11.3.64	12.3.64
		12,3,64	
(2)	Petroleum and Chemicals	13.3.64	16.3.64
		16.3.64	
(3)	International Trade	16.3.64	17.3.64
(0)		17.3.64	1110,07
(4)	Information and Broadcasting	17.3.64	18.3.64
		18.3.64	;•
(5)	Labour and Employment	18.3.64	19.3.64
		19.3.64	
(6)	Defence	19.3.64	23.3.64
		20.3.64	٠.
		21.3.64	
		23.3.64	
(7)	Transport	23.3.64	24.3.64
(1)		24.3.64	2
. /	I		05.0 (4
(8)	Law	24.3.64	25.3.64
		25.3.64	

	Subject	Discussed on	Voted on
(9)	Posts and Telegraphs	25.3.64	26.3.64
		26.3.64	
	For done d. Andrews		
(10)	Food and Agriculture	26.3.64	30.3.64
		29.3.64	
		30.3.64	
(11)	Irrigation and Power	30.3.64	31.3.64
		31.3.64	
(12)	Supply	1.4.64	1.4.64
(13)	Technical Development	1.4.64	1.4.64
(14)	Health	1.4.64	2.4.64
(- 2/		2.4.64	
(15)	Industry	2.4.64	4.4.64
(-0)		3.4.64	
		4.4.64	
(16)	Works, Housing and Rehabilitation	4.4.64	6.4.64
	· •	6.4.64	
(17)	Community Development and	6.4.64	8.4.64
(,	Cooperation	7.4.64	-
		8.4.64	
(18)	Steel, Mines and Heavy Engineering	8.4.64	9.4.64
(-2,		9.4.64	
(19)	External Affairs	9.4.64	13.4.64
		10.4.64	
		11.4.64	
		13.4.64	
(20)	Home Affairs	13.4.64	15.4.64
		14.4.64	
		15.4.64	

^{*}Discussed together.

	Subject	Discussed on	Voted on
. 21)	Finance	16.4.64	16.4.64
(22)	Atomic Energy)	
(23)	Parliamentary Affairs	}	
(24)	Lok Sabha	-	16.4.64
25)	Rajya Sabha	, }	
(26)	Secretariat of the Vice- President.	}	

(iv) Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of Budget (General) for 1963-64	18.2.64	10 .3. 64 11 .3. 64	11.3.64

(v) Demands for Excess Grants (General)

Subject	Presented on	Discussed on	Yoted .on
Demands for Excess Grants in respect of the Budget (General) for 1961-62	15.4.64	24,4,64	24.4.64

8. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

.Subject	Name of Member	Date
. Rural water supply	Dr. L.M. Singhvi	13.2.64
Profiteering in gur	Shri Prakash Vir Shastri	4.3.64
Indian Ambassador in U.A.R.	Shri Hem Barua	25.4.64
, Rural water supply	Shri Harish Chandra Mathur	29.4.64
Revision of Dearness Allowance	Shri S.M. Banerjee	4.5.64
National Productivity Council	Dr. L.M. Singhvi	6.5.64

9. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 198

Subject	Name of Member	Date of discussion
Indian repatriates from newly independent countries of Africa.	Shri Harish Chandra Mathur	4.5.64

10. MEMBERS

(i) Oath or Affirmation

tvan	N as ik	Maharashtra	English	10.2.1964
uterjee	Burdwan	West Bengal	Bengali	10.2.1964
man	Cooch- B'ihar	West Bengal	Bengali	10.2.1964
atha Dora i	Aruppu- kkottai	Madras	·Tamil	25.4.1964
		Bʻihar atha: Dora i Aruppu- kkotta i	B'ihar atha Dora i Aruppu- Madras kkottai	B'ihar atha Dorai Aruppu- Madras Tamil

(ii) Withdrawals

	Name of Member		Date on which asked by the Chair to withdraw
1° '	Shri Mani Ram Bagri	ooo "	14th and 21st February,
2:	Shri Ram Sewak Yadav	, 22	13th March, 1964

(iii) Resignation:

Name	State Consti- tuency	Date of resigna-	Date of announce- ment in the House
1. Shei K.L. Shrimali	Rajesthan Bhilwara	15.3.64	16.3.64
2. Shri Lal Shyamshah	Maharashtra Chanda	24.4.64	24.4.64

(iv) Leave Granted:

Sl No.	Name of Member	Period for which leave granted.
1.	Shri G. Narayan Reddy	18.11.1963 to 21.12.1963
2,	Shri · A. Jayaraman	18.11.1963 to 21.12.1963 and 10.2.1964 to 9.4.1964
3 , .	Shri Maheswar Naik	18.11.1963 to 13.12.1963
4-	Shri Biren Dutta	18.11:1963 40 21.12.1963 and 10.2.1964 to 5.3.1964 and 6.3.1964 to 3.5.1964
5,	Shri Yashwantrao Martandrao Mukne	18.11.1963 to 21.12.1963
6° ,	Shri Dasaratha Deb	10.2.1964 to 8.4.1964 and 9.4.1964 to 6.5.1964
7» į	Shri R. Kanakasabai	10.2.1964 to 25.3,1964 and 26.3.1964 to 6.5.1964
8,	Shri U. Srinivasa Malliah	10.2.1964 to 8.3.1964
9.	Shri Biddika Satyanarayana	10.2.1964 to 2.3.1964
10-	Shri Ram Singh	14.2.1964 to 20.3.1964
11,	'Shri D.D. Puri	10.3,1964 to 9.4,1964
12°	Shri T. Abdul Wahid	7.3.1964 to 1.5.1964
13.	Shri Y. Eswara Reddy	10.2.1964 to 7.4.1964
14.	Shri Mohammad Tahir	12.3.1964 to 6.5.1964
15	Shri Ram Ratan Gupta	10-2.1964 to 8.4.1964
16•	Dr. G.S. Melkote	12.3.1964 to 28.3.1964
17•	Shri F.P. Gaekwad	4.4.1964 to 20.4.1964
18-	Shri Muzaffar Husain	14.2.1964 to 12.4.1964

Sl. Name of Member	Period for which leave granted
19 Shri Vijayasinhrao Ramrao Dafle	0.4.1964 to 1.5.1964
20. Chodhury Brahm Perkash	16.4.1964 to 6.5.1964
21. Shri Kashi Nath Pandey	21.4.1964 to 6.5.1964
22. Shri Shree Narayan Das	13.4.1964 to 6.5.1964

11. MOTIONS

	Brief subject	Under .rule	Member	Date of discussion	Decision of the House
l•	Situation arising out of the communal disturbances in East Pakistan	342	Shri Gulzarilal Nanda	11.2.64 12.2.64 13.2.64	ş -
2.	Statement by the Minister of Defence re: ambush of Indian police patrolmen by Pakistani troops on the Indian side of the ceasefire line in Kashmir.	342	Shri Nath Pai	27.2.64	· <u>-</u>
3.	Food situation	342	Sardar Swaran Singh	2.3.64	

12. OBITUARY REFERENCES

Name and particulars of Membership	Date of death	Date on which reference made
cumari Amrit Kaur, Member of the stituent Assembly of India, the visional Parliament and the First Sabha during the years 1946-1957 Minister of Health during the s 1947-1957	6.2.1964	10.2.1964
kur Raghuraj Singh, Member of the stituent Assembly of India.	5.2.1964	10.2.1964
B.H. Khardeker, Member of the stituent Assembly of India and t Lok Sabha.	26.12.1963	11.2.1964
V.T. Krishnamachari, Member and President of the Constituent embly of India during the years 7-1950	13.2.1964	14.2.1964
Sarabhai Nemchand Haji, Member e Ceutral Legislative Assembly	4.4.1964	6.4.1964
Jigme Dorji, Prime Minister hutan	5.4.1964	6.4.1964
	Membership Cumari Amrit Kaur, Member of the stituent Assembly of India, the visional Parliament and the First Sabha during the years 1946-1957 Minister of Health during the s 1947-1957 kur Raghuraj Singh, Member of the stituent Assembly of India. B.H. Khardekar, Member of the stituent Assembly of India and the Lok Sabha. V.T. Krishnamachari, Member and President of the Constituent embly of India during the years (1950). Sarabhai Nemchand Haji, Member and Centrar Legislative Assembly. Jigme Dorji, Prime Minister	Membership Cumari Amrit Kaur, Member of the stituent Assembly of India, the visional Parliament and the First Sabha during the years 1946-1957 Minister of Health during the s 1947-1957 kur Raghuraj Singh, Member of the stituent Assembly of India. B.H. Khardekar, Member of the stituent Assembly of India and the Lok Sabha. V.T. Krishnamachari, Member and President of the Constituent embly of India during the years (7-1950). Sarabhai Nemchand Haji, Member and Central Legislative Assembly. Jigme Dorji, Prime Minister 5.4.1964

18. PENEL OF CHAIRMEN

Member nominated	Date of nomination
Shri T.H. Sonavane	3.3.1964

14. QUESTION OF PRIVILEGE

Brief subject	Name of Member	Date on which motion moved/ discussed	Decision of the House
Watch and Ward Staff preventing ander orders of the Speaker a member (Shri Mani Ram Bagri) from entering the Parliament building after the House had adjourned for the day.	Sarvashri Kishen Pattnaya k and Ram Sewak Yadav	18.3,1964	Consent with
·			
15. PAPERS LAID ON THE	TABLE		
By Government	0.65	451	
By Private Membe	ers	2	
16- PETITIONS			
Presented by Men	mbers	6	
17- QUESTIONS ANSWERED			
(i) Starred	***	1,333	
(ii) Unstarred	19)	2,836	
(iii) Short Notice	. 000	26	

18. RESOLUTIONS

Private Members' Resolutions

SI.	Subject	Member	Date of discussion	Decision of the House
l,	.Railway line from Pathankot to Riasi	Shri Gopal Dutt Mengi	13.1:2.63 21.2.64	Withdrawn by leave of the House,
2•	Proclamation of Emergency	Shri Tridib Kumar Chaudhuri	21.2.64 6.3.64	Negatived.
3•	Land reforms	Shri Ananda Nambiar	6.3.64	Negatived.
4.	Nationalisation of film industry.	Shri R.C. Dubey	6.3.64 20.3.64	Withdrawn by leave of the House.
5,	Minorities in East Pakistan,	Shri Tridib Kumar Chaudhuri	20.3.64 3.4.64	Adopted as amended.
60	Education of the handicapped	Shrimati Savitri Nigam	3.4.64	Withdrawn by leave of the House.
7.	People's Procurator	Dr. L.M. Singhvi	3.4.64 22.4.64	Withdrawn by leave of the House
8•	Disparity in income.	Shri Bhishma Prasad Yadava	22.4.64 1.5.64	Withdrawn by leave of the House.
9.	National Policy in Education	Shri Sidheshwar Prasad	1.5.64	Discussion not concluded.

19 STATEMENTS BY MINISTERS

Sl. No.	Subject	Name.of Minister	Date
1.	Government business for the week commencing the 17th February, 1964	Shri Satya Narayan Sinha	14.2.1964
2. :	Theft of the sacred relic from the Hazratbal shrine.	Shri Gulzarilal Nanda/ Shri R.M. Hajarnavis	17.2.1964
3	Missing of an I.A.F. transport aircraft on the 17th February, 1964	Shri Y.B. Chavan	18.2.1964 19.2.1964 24.2.1964
4- 1	Government business for the week commencing the 24th February, 1964.	Shri Satya Narayan Sinha	21.2.1964
5-	Recognisition of the Republican Government of Zanzibar.	Shri Dinesh Singh	21.2.1964
6.	Discussion of Kashmir in the Security Council,	Shri M.C. Chagla	24.2.1964
7,	Government business for the week commencing the 2nd March, 1964.	Shri Satya Narayan Sinha	29.2.1964
8,	Distribution of steel	Shri C. Subramaniam	2.3.1964
9.	Delhi State Central Co-operative Stores.	Shri Asoke K. Sen	3.3.1964
10	Report of the Bonus Commission.	Shri C.R. Pattabhi Raman	3.3.1964
ıi	• Minimum price of sugarcane during 1964-65•	Sardar Swaran Singh	4.3.1964
12	. Crash of an I.A.F. plane on the 4th March, 1964	Shri D.R. Chavan	4.3.1964

.Sl. No.	.Subject	Name of Minister	Date
13-	Certain observations made by Shri G.G. Swell on the 18th and 20th February, 1964.	Shri:Gulzarilal Nanda	5.3.1964
14.	Seizme by the police of a large quantity of high explosives from the bedding of a passenger at Ranguja Railway station near Ganhati in Assam.	Shri R.M. Hajarnavia	6.3,1964
15-	Government business for the week commencing the 9th March, 1964.	Shri Satya Narayan Sinha	6.3.1964
16•	Arrest of Shri Muzaffar Hussain, M.P.	Shri R.M. Hajarnavis	6.3.1964
17-	Collision between Madras-Howrah express and a goods train at Baudpore station on South-Eastern Railway on the 8th March, 1964.	Shri Shah Nawaz Khan	9.3.1964
18-	Correcting the reply given on the 9th March, 1964 to a supple- mentary on Starred Question No. 296 regarding Tibetan refugees.	Shri.Lal Bahadur Shastri	10.3.1964
19-	Government business for the week commencing the 16th Merch, 1964.	Shri Satya Narayan Sinha	13.3.1964
20-	Correcting the replies given on the 2nd March, 1964 to supplement- aries by Shri Hari Vishnu Kamath on starred question No. 376 regard- ing consumer price index.	Shri C.R. Pattabhi Raman	16.3.1964
	Correcting the replies given on the 17th March, 1964 to supplement- aries by Shri Hari Vishnu Kamath on starred question No. 625 regard- ing stamp to commemorate the memory of Netaji Subhas Chandra Bose.	Shri B. Bhagavati .	19.3.1964

SI. No	.Subject	Name, of Minister	Date
	nent business for the week noing the 23rd March, 1964.	Shri Satya Narayan Sinha	21.3.1964
23. Creatio	n of wheat zones	Sarder Swaren Singh	23.3.1964
17th Ma by Shri starred	ing the answer given on the sirch, 1964 to a supplementary Ramchandra Vithal Bade on question No 514 regarding ment stalls	Shri S.V. Ramaswamy	24:3.1964
Suprem of the the re- jurisdi	nce by the President to the e Court under article 143 Constitution in regard to cent conflict of powers and ction between the State at ure and the High Court	Shri:Jai Sukh:Lal Hathi	26.3.1964
	nment business for the commencing the 30th March,	Shri. A.M. Thomas	20.3.1964
him or replyis	cting a statement made by the 1964 while ag to the debate on Demands ants relating to the Depart- of Posts and Telegraphs	Shri Asoke K. Sen	1.4.1964
	nment business for the week enoing the 6th April, 1964	;Shri∵Satya Narayan ∙Sinha	4.4.1964
article	ion of the President under e 103 of the Constitution ing membership of Shri Priya , M.P.	Shri:Asoke K Sen	8.4.1964
30 Gover week 1964	nment business for the commencing the 13th April,	Shri Satya Narayan Sinka	11.4.1964

S1. N¤. 	.Subject	.Name of Minister	, Date
1	Recent conference held in Delhi between the Indian and Pakistani Delegations and the proposals made by the two delegations.	Shri Gulzarilal Nanda	13.4.1964
- h	Certain references made to him by Shri S.M. Banerjee in his speech on the 1st April, 1964 on the Demands for Grants relating to the Departments of Supply and Technical Development.	Shri T.T. Krishnamachari	17:4.1964
·i	Meeting of Ministers held in Djakarta in preparation for the second Afro- Asian Conference	Sardar Swaran Singh	17.4.1964
34.	Government business for the week commencing the 21st April, 1964.	Shri Satya Narayan Sinha.	18.4.1964
	Next conference of Commonwealth Prime Ministers.	Shri Jawaharlal Nehru	22.4.1964
٠,	Government business for the week commencing the 27th April, 1964.	Shri. Satya Narayan Sinha	25.4.1964
1	Correcting the reply given on the 14th April, 1964 to a supplementary by Shri S.M. Banerjee on starred question No. 1036 regarding the Prices of Maida and Rawa.	Shri A.M. Thomas	28.4.1964
'	Additional items of Government business to be transacted lusing the current week.	Shri-Setya Narayan Sinha	28.4.1964
1	Government business for the week commencing the 4th May, 1964 and commenc ament of the next session.	Shri Satya Narayan Sinha	1.5.1964
40-	Bokaro Steel Project.	Shri C. Subramaniam	1.5.1964

.Sl. No.	Subject	Name of Minister	Date
41. Propose duration Lok Sab	la for commencement and of the next session of ha.	Shri Satya Narayan Sinha	6 .5.1964
42. Fertiliz Rourkel 1964	ers despatched from a to Ghazipur in January,	Dr. Rem Subhag Singh	6.5.1964

20. STATEMENTS BY MEMBERS

Sl. No.	.Subject	Name of Member	Date
1.	Certain observations made by Shri Indrajit Gupta on the 19th November, 1963, during the discussion on the adjournment motion regarding the seescape of Mr. Walcott.	Mehereni Geyatri Devi	12.2.1964
2.	Reply given on the 19th December 1963 to a supplementary on Short Notice Question No. 6 regarding display of prices by Delhi Shopkeepers.	Shri Prakash Vir Shasmi.	26.2.1964
.3.	Reply given on the 29th February, 1964 to Starred Question No. 361, regarding Commission on Monopolies and Concentration of Weslth.	Shri-Harish-Chandra Mathur	19-3.1964
4.	Certain matters referred to by the Minister of Planning in his speech on the 6th March, 1964 during the general discussion on the General Budget.	Dr.: Rem. Menohar :Lohia ,	13.4.1964

21. ANNOUNCEMENT BY SPEAKER

Subject	Date
The House need not send any representative with reference to the natice from the Supreme Court to the Speaker to appear before the Court through Coungel in the matter of the special reference made by the President under article 143 of the Constitution in regard to the conflict of powers and jurisdiction between the State Legislature and High Court of Uttar Pradesh.	4.4.1964
jurisdiction between the State Legislature and	

-363-LSRP-6/7.64/20